

National Company Law Tribunal

Allahabad Bench

CP NO. 51/2016 - CANO 34/2016.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017

NAME OF THE COMPANY: Sopra India Pvt. Ltd

SECTION OF THE COMPANIES ACT: U/S 391/394 of the companies Act, 1956.

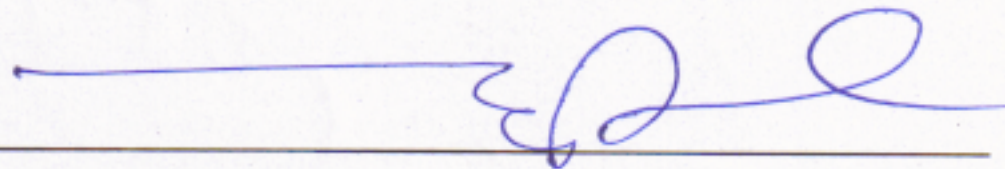
Sl. NO.	Name	Designation	Representation	Signature
1.	A/C Kumarseth	UDe	Behalf of official Liquidator	A.K.S.
2.	Diptiman Singh	Advocate	And, petitioner	D Singh.

Order Dated 16.03.2017

CP No. 51/2016-CANo. 34/2016: M/s Sopra India Pvt. Ltd.

Parties are represented by respondent counsel the office of the Official Liquidator files today affidavits on behalf of the Regional Director (NR), New Delhi a copy thereof be served to the counsel for the company petitioner.

The case is adjourned for hearing on 22.03.2017.


H.P. CHATURVEDI, MEMBER (JUDICIAL)